राज्य	वर्ष	परियोजनाओं की संख्या	स्वीकृत ऋण	जारी की गई राशि
गुजरात	95-96	55	83.85	35.44
	96-97	45	86.53	46.72
	97-98	32	183.52	69.59
	98-99	25	18.84	33.49
	(31.10.98 तक)			

Action Plan for Jhuggi Dwellers

920. KUMARI **NIRMALA** DESHPANDEY: Will the Minister of **AFFAIRS** URBAN AND EMPLOYMENT be pleased to state:

- (a) whether Government have worked out a comprehensive action plan of housing for jhuggi dwellers in Metropolis and major cities of the country;
- (b) if so, the details thereof with physical targets and financial allocation for the projects, State-wise during the current year and Ninth Plan period; and
- (c) the present status of the project, State-wise, in general and cities in Maharashtra in particular?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) and (b) The National Housing & Habitat Policy, 1998 since approved by the Government and laid on the Table of Lok Sabha and Rajya Sabha on 29th July 1998, lays down following action points in respect of slum improvement and upgradation:-

- (i) Slum improvement programmes for upgrading the services, amenities, hygiene and environment would be taken up.
- (ii) Slum reconstruction programmes for creating a better environment should be encouraged by schemes with cross subsidization.
- Land sharing and pooling (iii) arrangements would be resorted to

order to facilitate development land and improvement of basic amenities slums, in Transferable development rights additional FAR (Floor Area Ratio) may be released as incentive for providing shelter to the The private poor. sector. Community Based Organisations (CBOs), Ncn-governmental Organisations (NGOs) and self-help groups would be involved in such activities.

- (v) The land or shelter provided to the poor/slum dweller would be made strictly non-transferable.
- (vi) Income generating activities in slums have a direct bearing on housing and other environmental issues. The various development programmes would be converged to cover the target group completely.

The National Slum Development Scheme (NSDP) launched in 1996 envisages that not less than 10% of the allocation to States under this assistance shall be utilised for construction and upgradation of houses for the urban poor. Planning Commission is allocating and releasing funds to the States/UTs under this programme. The Planning Commission has communicated 9th Plan outlay for NSDP. However an amount of Rs. 350 crore has been allocated by the Planning Commission for the year 1998-99. State-wise details are given in the Statement. (See below)

(d) The guidelines of NSDP prescribe that State Government would work out State specific schemes for housing construction/upgradation subject to the condition that the schemes shall not be an entirely subsidy based scheme, but, the funding would contain a loan component as well. The State Scheme shail be initially got sanctioned in a State-level project committee, which shall be set up for this purpose by the State Government concerned. The project committee would, however, have a Central Government representative.

Statement

Allocation of Additional Central Assistance for National Slum Development Programme to the States/ UTs for the Year 1998-99

NON-SPECIAL A **CATEGORY STATES**

(Rs. in crore)

Andhra Pradesh	32.50
2. Bihar	24.25
3. Goa	1.00
4. Gujarat	1830
5. Haryana	5.14
6. Karnataka	17.87
7. Kerala	9.32
8. Madhya Pradesh	18.98
9. Maharashtra	53.31
10. Orissa	6.20
11. Punjab	9.04
12. Rajasthan	13 45
13. Tamil Nadu.	24.65
14. Uttar Pradesh	40.11
15. West Bengal	34.26
SUB-TOTAL:	308.38

B. SPECIAL CATEGORY STATES				
 Arunachal Pradesh 	1.00			
2. Assam	2.84			
3. Himachal Pradesh	1.00			
4. Jammu & Kashmir	6.59			
5. Manipur	1.00			
6. Meghalaya	1.00			
7. Mizoram	1.00			
8. Nagaland	1.00			
9. Sikkim	1.00			
10. Tripura	1.00			

SUB-TOTAL: 17.43

C UNION TERRITORIES	
1 NCT of Delhi	18.19
2 Pondicherry	1.00
3 A. & N. Islands	1.00
4 Chandigarh	1.00
5 Dadra & Nagar Haveli	1.00
6 Lakshadweep	1.00
7 Daman & Diu	1.00
SUB-TOTAL:	24.19
GRAND TOTAL:	350.00

Dwelling Unit to Metropolitan Population

921. SHRI GOVINDRAM MIRI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

the details of steps taken/contemplated by the present Government towards providing sufficient number of dwelling units to metropolitan population during the next two years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS **EMPLOYMENT** (SHRI BANDARU DATTATREYA):

According to the National Agenda for Governance, two million additional housing units are to be constructed every year with focus on the poor and deprived. Out of this, 7 lakh dwelling units would be constructed in the urban areas. State-wise targets have been fixed and a monitoring mechanism has been devised to achieve the target. Statewise details of the targets under National Agenda are enclosed as Annexure.

HUDCO has been asked to provide financial assistance for 4 lakh out of 7 lakh urban houses during first year of the implementation of National Agenda. Government propose to provide additional equity support to HUDCO to raise adequate resources for financing this progress. HUDCO would be assisted through other measures also to enable it achieve the targets.